

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 198 of 2013 & I.A. No. 433 of 2013**

**Dated : 27<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**K.K.K. Hydro Power Ltd. ... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Ms. Ishita Choudhuri Dasgupta  
Mr. Ajay Vaidya

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Shikha Ohri,  
Mr. Hemant Singh &  
Mr. Ruth Elwin for R-1.  
Ms. Swapna Seshadri for R-2/HPSEB

**ORDER**

We have heard Shri Sanjay Sen, learned Sr. Advocate for the State Commission.

Post the matter for further hearing on **28<sup>th</sup> February, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**  
rkt

**(Rakesh Nath)**  
**Technical Member**